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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2010- 2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6591/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6592/15/12)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2010- 2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2010-2011.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6593/15/12)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences (India), New Delhi, for the year 2010-2011.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6594/15/12)

(9) A copy of the Drugs and Cosmetics (1st Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 28(E) in Gazette of India dated 17th January, 2012, under Section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 6595/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 2012-2013.

(Placed in Library, See No. LT 6596/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

(1) A copy of the United Bank of India (Officers') Service (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 1/2010 in Gazette of India dated the 6th January, 2011 issued under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6597/15/12)

(3) A copy of the Notification Nos. G.S.R.199(E) to G.S.R.213(E) (Hindi and English versions) published in Gazette of India dated 17th March, 2012 together with an explanatory memorandum relating to service tax changes in the context of Budget proposals as announced by the Finance Minister in Lok Sabha on 16th March, 2012 under sub-section (4) of section 94 of the Finance Act, 1994.

(Placed in Library, See No. LT 6598/15/12)

(4) A copy of the Notification Nos. G.S.R.156(E) to G.S.R.182(E) (Hindi and English versions) published in Gazette of India dated 17th March, 2012 together with an explanatory memorandum relating to Central Excise duty charges in the context of Budget Proposals as announced by Finance Minister in Lok Sabha on 16th March, 2012 under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 6599/15/12)

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) G.S.R.128(E) published in Gazette of India dated 9th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 3/89-Cus., dated 9th January, 1989.

(ii) G.S.R.129(E) published in Gazette of India dated 9th March, 2012 together with an explanatory memorandum exempting customs duty on re-import of cut and polished diamonds, after certification/grading by the laboratories/agencies as notified in the Foreign Trade Policy in this regard, subject to the fulfillment of certain conditions.

(iii) G.S.R. 183(E) to G.S.R. 189(E) and G.S.R.192(E) to G.S.R.198(E) published in Gazette of India dated 17th March, 2012 together with an explanatory memorandum relating to Customs duty changes in the context of Budget proposals as announced by the Finance Minister in Lok Sabha on 16th March, 2012.

(Placed in Library, See No. LT 6600/15/12)

(6) A copy of the Notification No. G.S.R.214(E) (Hindi and English versions) published in Gazette of India dated 17th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 2/2003-M&TP, dated 1st March, 2003 issued under Rule 8 of the Medicinal and Toilet Preparations (Excise Duties) Rules, 1956.

(Placed in Library, See No. LT 6601/15/12)

(7) A copy of the Clean Energy Cess (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 215(E) in Gazette of India dated 17th March, 2012 under Section 84 of the Finance Act, 2010 together with an explanatory memorandum.

(Placed in Library, See No. LT 6602/15/12)

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R.111(E) published in Gazette of India dated 29th February, 2012 together with an explanatory memorandum rescinding Notification No. 30/2008-Cus., dated 3rd March, 2008.

(ii) G.S.R.118(E) published in Gazette of India dated 5th March, 2012 together with an explanatory memorandum making certain amendments in the Notification No. 15/2007-Cus., dated 20th February, 2007.

(iii) G.S.R. 190(E) published in Gazette of India dated the 17th March, 2012, together with an explanatory memorandum making certain amendments in the Notification No. 42/96-Cus., dated 23rd July, 1996.

(iv) G.S.R. 191(E) published in Gazette of India dated the 17th March, 2012, together with an explanatory memorandum making certain amendments in the Notification No. 230/1986-Cus., dated 3rd April, 1986.

(Placed in Library, See No. LT 6603/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Ayurveda Vidyapeeth, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Ayurveda Vidyapeeth, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6604/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2010-2011, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2010-2011, for the year 2010-2011.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6605/15/12)
